

From

The Principal District & Sessions Judge  
West District,  
Tis Hazari Court, Delhi.

To

The Registrar General  
High Court of Delhi  
New Delhi

No. 739 /S.V./Gaz./PDJ West/2024

Dated, Delhi the 20/05/2024

**Reg. : Detention of RC/ARC during Summer Vacation, 2024.**

R/Sir,

I am to inform you that the following Rent Controller and Additional Rent Controller are detained during the Summer Vacation, 2024 to dispose of urgent matters under the Delhi Rent Control Act 1958 on the dates mentioned below against their respective names :-

S.No.	Name of the Judicial Officer	Period of detention
1	Sh. Himanshu Ramen Singh, SCJ-cum-RC	17.06.2024 to 22.06.2024, 24.06.2024 to 29.06.2024
2	Sh. Vaibhav Chaurasia, CCJ-cum-ARC	10.06.2024 to 12.06.2024
3	Ms. Tapasya Agarwal, ACJ-cum-CCJ-cum-ARC	13.06.2024 to 15.06.2024

The above mentioned Judicial Officers shall hold the courts in their respective court rooms and they are to ensure that they are available on the dates on which they have been detained for duty during the Summer Vacation, 2024.

The office of the West District will remain open daily from 10.00 am to 5.00 pm except on Second Saturday, Sunday and other holiday, if any.

The aforesaid Judicial Officers shall be entitled to avail compensatory leave within one year in lieu of the duty actually performed during Summer Vacation, 2024.

The Judicial Officers so detained shall be assisted by their own Court staff on the dates they perform duty.

Thanking you,

Yours sincerely,

*Vinod Kumar*  
(VINOD KUMAR) 20/05/2024

PRINCIPAL DISTRICT & SESSIONS JUDGE  
WEST DISTRICT

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29/08

No. 17316-17338/S.V./Gaz./PDJ West/2024

Dated, Delhi the 20/05/2024

Copy forwarded to :

1. The Principal District & Sessions Judge (HQ), Delhi.
2. The Principal District & Sessions Judges, East, New Delhi, South-West, North-West, South, North-East, South-East, Shahdara & North Districts.
3. The Officer Incharge, Pool Car, Tis Hazari Courts, Delhi.
4. The Judicial Officers concerned with the request to detain their staff during winter vacation (they shall be entitled to avail compensatory leave within one year in lieu of the duty actually performed during winter vacation 2024).
5. The Officer Incharge, Administration, General, Vigilance, West District, Tis Hazari Courts, Delhi.
6. Judicial Officers Concerned.
7. The Administrative Civil Judge, West District, Tis Hazari Courts, Delhi.
8. The Branch Incharge, Filing Section and Care Taking Branch, Record Room, West District, Tis Hazari Court, Delhi.
9. The A.O./DDO, Accounts Branch, West District, Tis Hazari Courts, Delhi.
10. The Director, Directorate of Prosecution, Tis Hazari Court, Delhi.
11. The Public Prosecutor, Tis Hazari Court, Delhi.
12. The PRO, Tis Hazari Court, Delhi.
13. PS Office of Principal District & Sessions Judge, West District, Tis Hazari Court, Delhi.
14. The Reader to Principal District & Sessions Judge, West District, Tis Hazari Court, Delhi.
15. The Incharge, Lock-up at Tis Hazari Court, Delhi.
16. For uploading on LAYERS.
17. For uploading on centralized website through LAYERS.
18. The Secretary Bar Association, Tis Hazari Court, Delhi.
19. Notice Board, West District, Tis Hazari Court, Delhi.

  
**PRINCIPAL DISTRICT & SESSIONS JUDGE**  
**WEST DISTRICT**

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